

DIVISION BENCH
COURT - II

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/38(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	TAPASH TALUKDAR VS METRO DYEING & BLEACHING WORKS PRIVATE LIMITED AND ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv.] For the Petitioner

Mr. Amandeep Singh, Adv.]

Mr. Riyanshu Agarwal, Adv.]

Mr. Rahul Parasrampuria, Adv.] For the Respondents

Ms. Saloni Agarwal, Adv.]

ORDER

1. Learned Counsel for the Petitioner present. Learned Counsel for the Respondent present.
2. Interim order as well as undertaking will continue till the next date of hearing.
3. List this matter on **19th June, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**